

30.3.2011

Case called out. Nobody is responding for the applicant. Sri S.P. Singh, counsel for respondents is present.

We have gone through the Short C.A. In para no.2 thereof, it has been averred that the applicant has already moved an application for withdrawal of Contempt petition on 31.7.2010 wherein it has been mentioned that he did not want to press the Contempt petition. Photocopy of that application is annexed as Annexure no. SCA-1. It appears that some how this application could not form part of the record. It transpires that one RA no. 9/10 in O.A. no. 66 of 2010 is pending.

In view of the above, this Contempt petition stands dismissed and notices stand discharged.

SPL

(S.P. Singh)  
M(A)

Girish/-

Alok

(Justice Alok K Singh)  
M(J)

OR  
Copy to Alok  
dated 30-3-11  
for you  
1-4-2011